

# Guidelines for ePayment of fine

The payment of fine by the litigant in the different offences is enabled through online mode. This facility has been provided to facilitate the litigants to pay fine only from any place in the country.

Once the fine has been paid, an autogenerated information is available on the NJDG website (at the District Court end) and the litigant can generate receipt. Such amount directly goes to the UP treasury by the online mode.

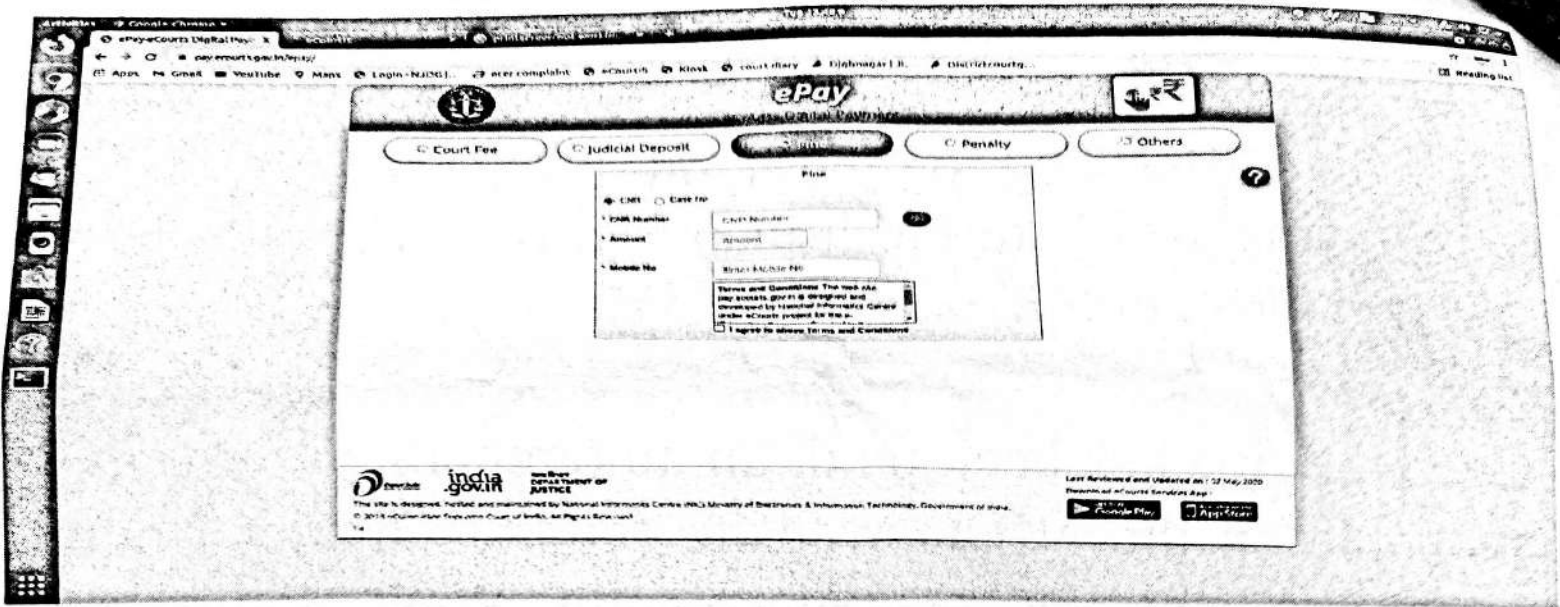
The step by step process is indicated as under:

**Step 1:** For payment of fine the litigant is required to visit the following URL

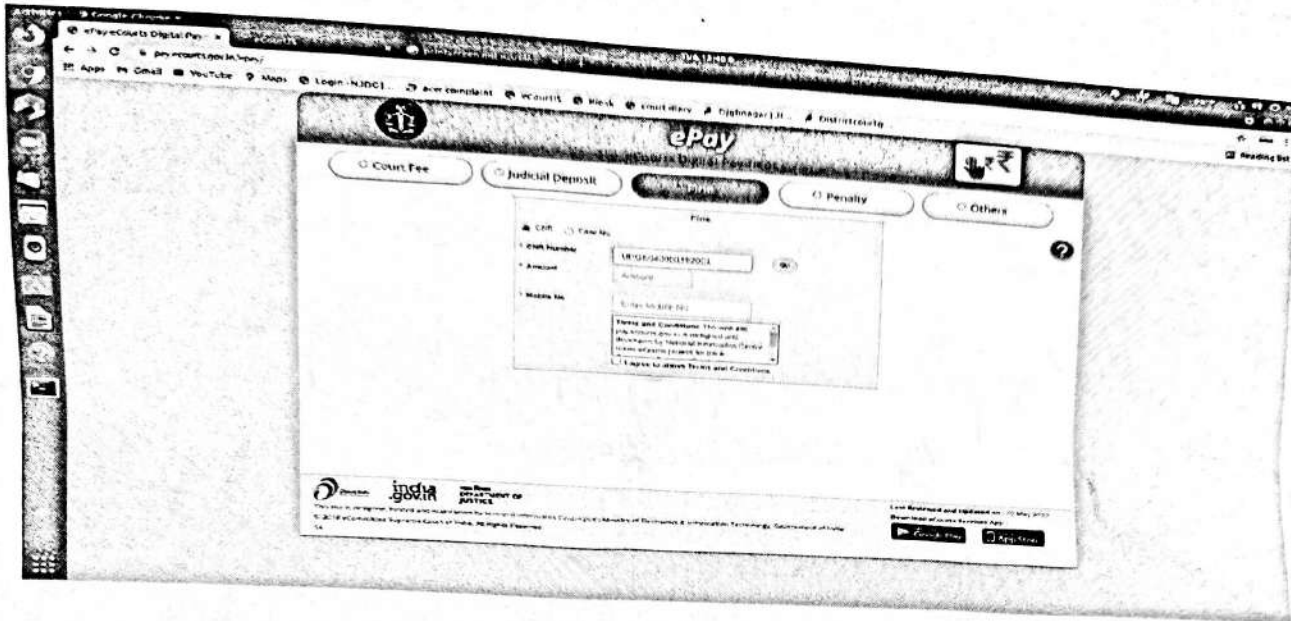
<https://pay.ecourts.gov.in/epay/>

The screenshot shows the 'ePay' website interface for digital payment. The page has a header with the 'ePay' logo and 'eCourts Digital Payment' text. Below the header, there are four buttons: 'Judicial Deposit', 'Fine', 'Penalty', and 'Others'. The 'Fine' button is selected. The main content area is titled 'Court Fee' and has two tabs: 'District Court' (selected) and 'High Court'. Under the 'District Court' tab, there are two options: 'New Case' (selected) and 'Existing Case'. The form fields include: 'State' (dropdown), 'District' (dropdown), 'Establishment' (dropdown), 'Party Name' (text input), 'Amount' (text input), 'Remarks' (text input), and 'Mobile No.' (text input). There is a 'Terms and Conditions' section with a checkbox for 'I agree to above Terms and Conditions'. At the bottom, there is a footer with the 'India.gov.in' logo, the text 'This site is designed, hosted and maintained by National Judicial Council (NJC) Ministry of Law & Justice, Government of India.', and the text 'Last Reviewed and Updated on: 02 May 2020'. There are also links for 'Download eCourts Services App' on 'Google Play' and 'App Store'.

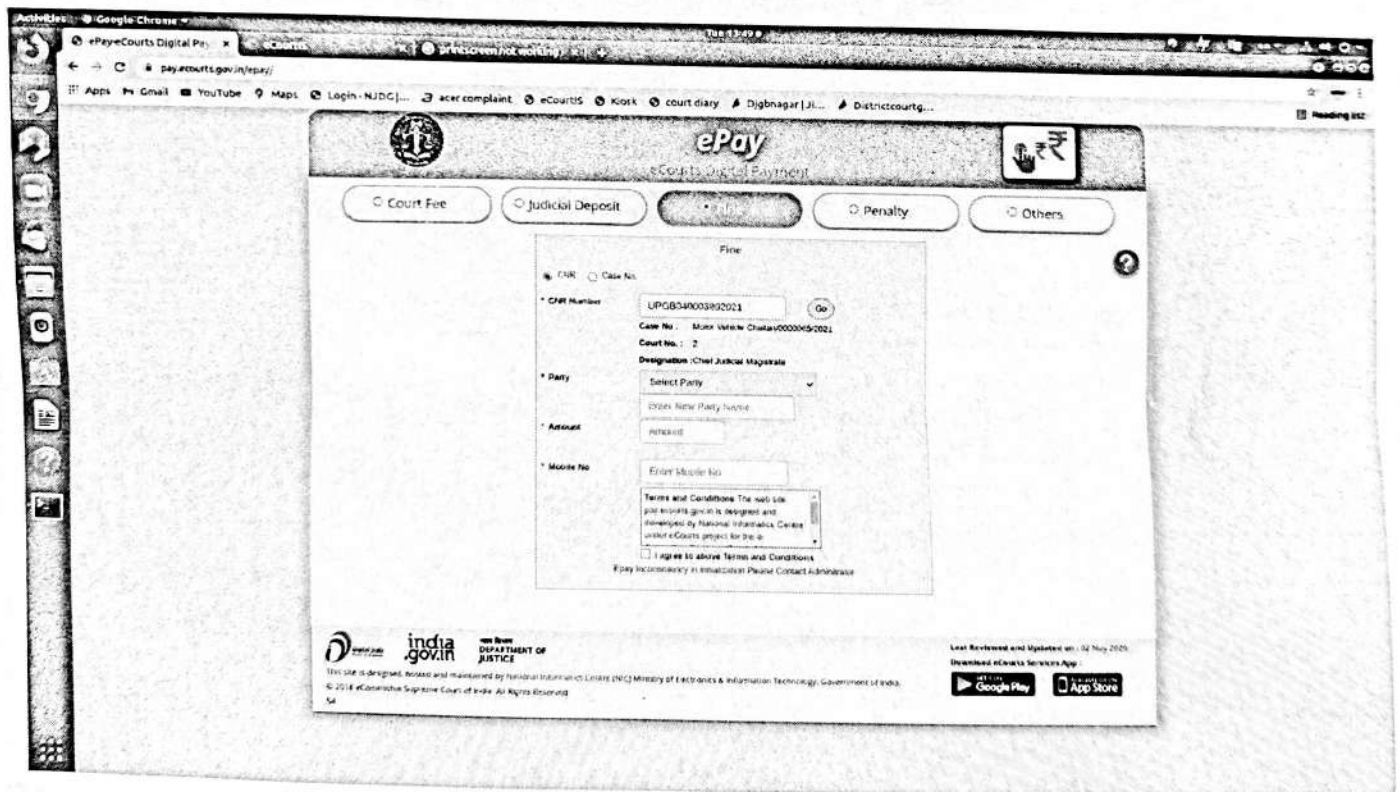
## Step 2: Go to Fine tab



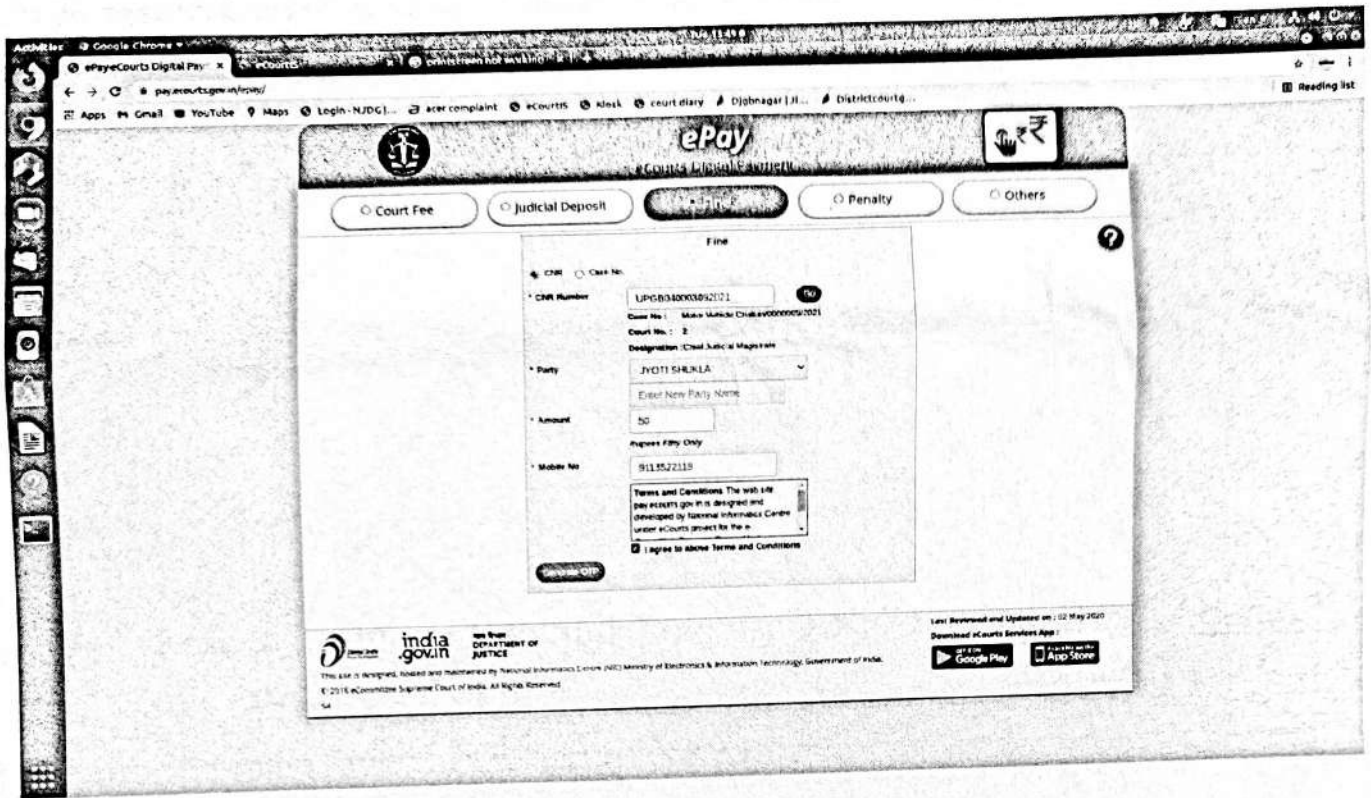
### Step 3: Enter CNR No Or Case No.



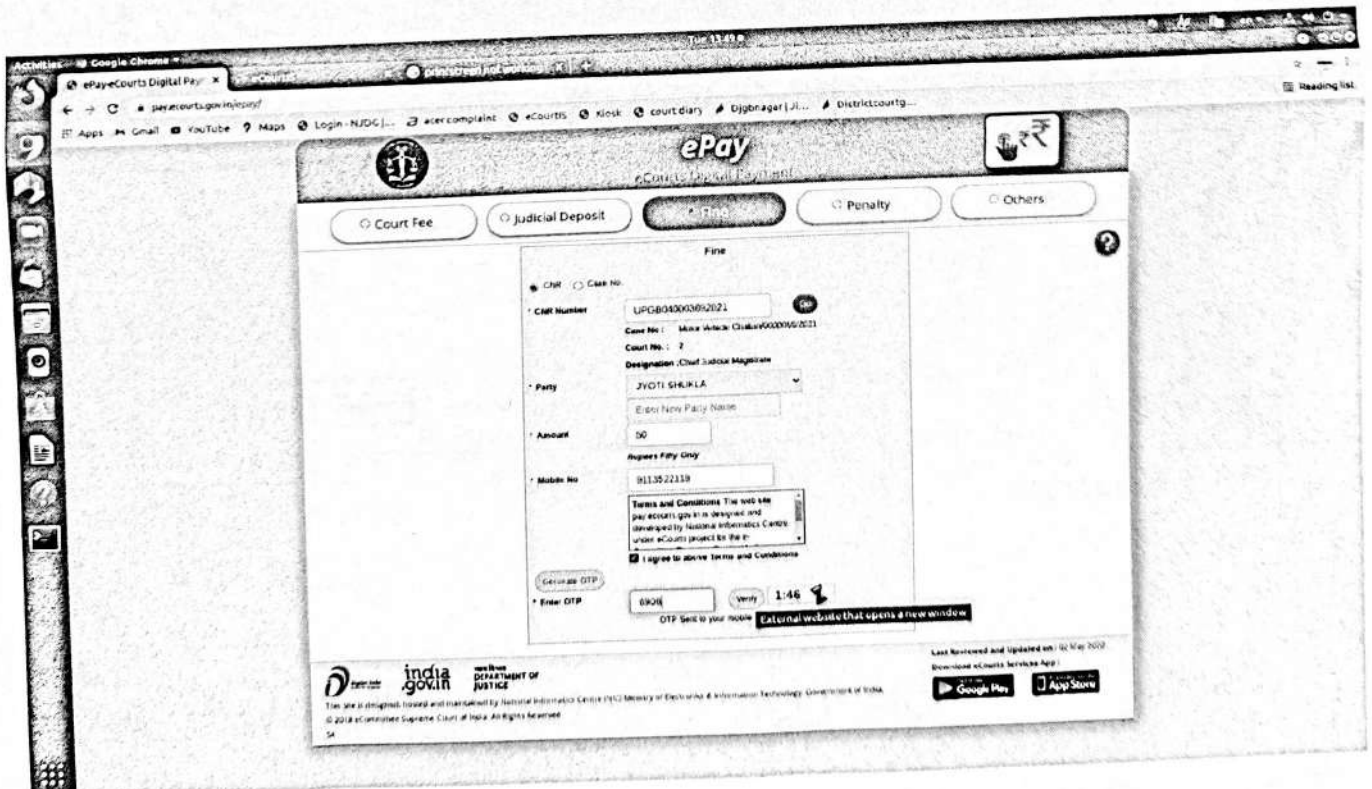
### Step 4: After Entering CNR/Case No Click on Go button. Case Details will be displayed.



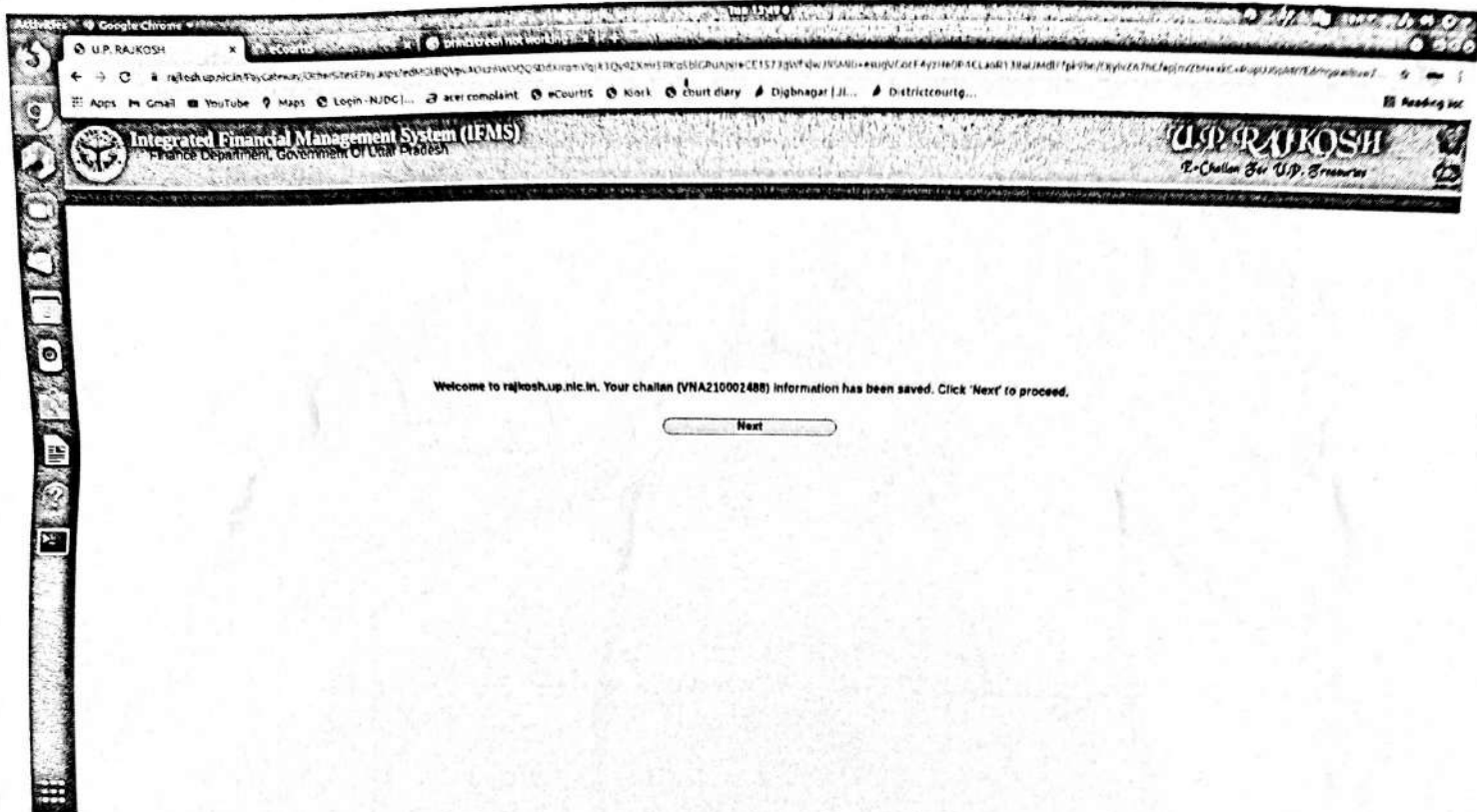
**Step 5:** Select Party Name or type party name and after entering Amount & Mobile No., Click on Generate OTP.



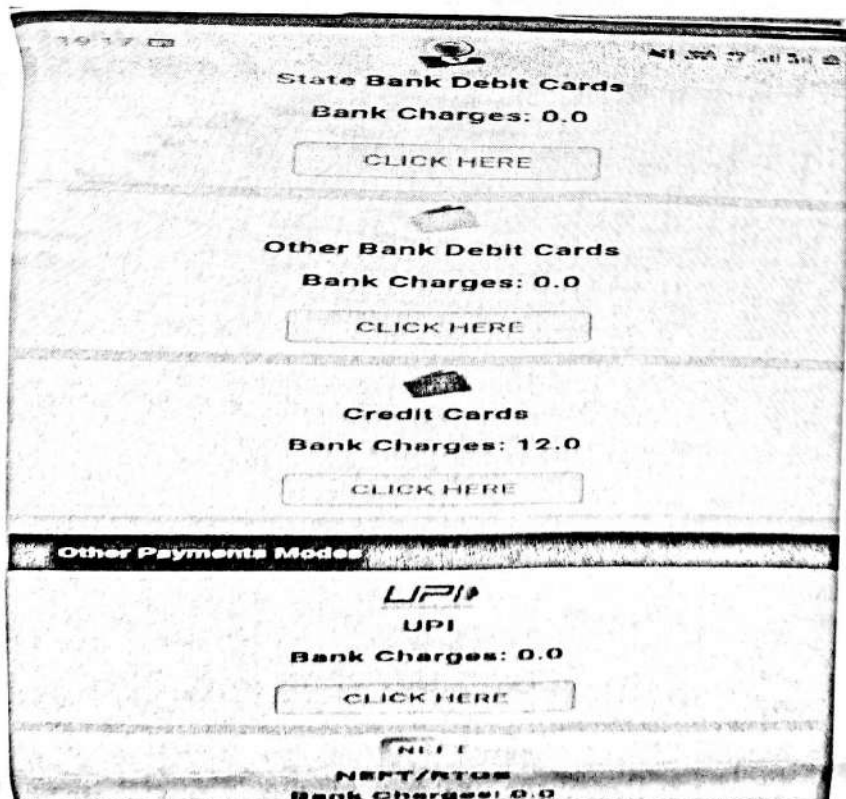
**Step 6:** Following Screen will be visible, after clicking on Generate OTP button.



**Step 7:** Enter OTP received on mobile no and click on Verify button.



**Step 8:** Click on Next Button. Thereafter, the payment gateway of treasury will be available for payment of fine through upi, debit card, credit card etc.



**Step 9:** After successful payment of fine, an acknowledgement receipt generated for the litigant.

20:02 65 53 41 26 51 2024

merchant.online.sbi.sbi/merc

**SBI** **SBI**

**Remittance Information Form**

<b>SBI Reference number</b>	CPAAXEQJTI
<b>Merchant Reference No</b>	VNA210002724
<b>Amount to be Remitted</b>	Rs 10.00/-
<b>Transaction Status</b>	Success

Please note that this is only a remittance information form not an acknowledgement of remittance

Click here to return to the User Account Page. Else, you will be automatically redirected to the User Account Page in 30 seconds.

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